

291 *Bills Introduced*  
[English]

MR CHAIRMAN Shri Ram Prakash  
Chaudary—Not Present

SHRI UDAYSINGRAO GAIKWAD Not  
Present

15.36 hrs

THE CONSTITUTION (SCHEDULED  
TRIBES) ORDER (AMENDMENT) BILL  
Published in the Gazette of India Extraordi-  
nary part II Section 2 dated 23 4 93  
(Amendment of the Schedule)

[Translation]

SHRIMATI GIRRIJA DEVI (Maharajgarh)  
Sir I beg to move

'That leave be granted to introduce a Bill  
further to amend the Stat (Scheduled Tribes)  
order 1950

[English]

MR CHAIRMAN The question is

That leave be granted to introduce a Bill  
further to amend the Constitution (Scheduled  
Tribes) Order 1950

The motion was adopted

[Translation]

SHRIMATI GIRIJA DEVI I introduce the  
Bill

MR CHAIRMAN the Question is

'That leave be granted to introduce a Bill  
further to amount the Institutes of technology

APRIL 23, 1993  
Act, 1961

15.36 1/2 hrs

[English]

INSTITUTES OF TECHNOLOGY  
(AMENDMENT) BILL published in Gazette  
of India extraordinary part II section 2 dated  
23 4 93

(Amendment of Article 253 )

SHRI GEORGE FERNANDES  
(Muzaffarpur) I beg to move for leave to intro-  
duce a Bill further to amend the Constitution of  
India

MR CHAIRMAN The question is

that leave be granted to introduce a Bill  
further to amend the Constitution of India

The motion was adopted

SHRI GEORGE FERNANDES I intro-  
duce the Bill

15.37 hrs

[English]

CONSTITUTION (AMENDMENT) BILL  
Published in Gazette of India extraordinary  
part II section 2 dated 23 4 93

(Amendment of Article 253 )

SHRI GEORGE FERNANDES  
(Muzaffarpur) I beg to move for leave to  
introduce a Bill further to amend the Constitution  
of India.

MR CHAIRMAN The question is

'That leave be granted to introduce a Bill

*Bills Introduced* 292